



## MEDIATION CENTRE

### Rajasthan State Legal Services Authority Rajasthan High Court, Jaipur Bench, Jaipur


(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

#### Cause List Date 27.08.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Writs No. 9928/2018 Manoj Jain Vs. Priyanka Jain	Rajiv Surana	Mahendra Gaur
2	Sh. G.S. Hora, RHJS (Retd.)	S.B. Criminal Misc. Petition No. 2379/2018 Dinesh Kumar Vs. State	Surendra Singh Choudhry	Amit Jingal
3	Sh. P.K. Kasliwal, Advocate	D.B. Civil Misc. Appeal No. 474/2018 Narendra Rai Jain Vs. Smt. Madhu Jain	Arvind Bhardwaj	Narendra Sharma
4	Sh. Vikas Jain, Advocate	S.B. Civil Writs No. 7688/2016 Kalyaneshwari Industries & JVVN Ltd.	Rajeev Surana	Jai Lodha

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
24.08.2018

(Nihal Chand)  
Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

“Help The Needy –Timely Help May Create History”



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**Cause List Date 28.08.2018**

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 532/2010 & 533/2010 Smt. Sushila Sharma Vs. State	Deepak Gupta	Pankaj Gupta
2	Sh. Ajay Kumar Bajpai, Advocate	D.B. Civil Special Appeal (Civil) No. 22/2018 Sh. Shankar Jha (Manager) & Others	Bhrigu Sharma	Satish Khandelwal
3	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 1778/2017 Gopal Lal Mali Vs. Smt. Anita Saini	Narain G Narayan	Kapil Gupta
4	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 6059/2017 Mithlesh Vs. Surendra Kumar	Shamsuddin Ansari	Gourishankar Gautam
5	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 3814/2018 Rajesh Mehtar Vs. State	Ganesh Chaturvedi	Prakash Thakuriya, PP
6	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 3815/2018 Bablu Mehtar Vs. State	Ganesh Chaturvedi	Prakash Thakuriya, PP
7	Sh. Vikas Jain, Advocate	S.B. Cr. Writ Petition No. 128/2017 Seema Aerwal Vs. Manoj Kumar	Vandana Sharma	Jagdish Nagar
8	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 872/2017 Rahul Sharma Vs. Smt. Suprabha Sharma	Mohammed Anees	Vijay Singh Poonia

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